



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 137/2020
O.A. No. 977/2018**

This the 5th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Dr. Shankar Gopala Aggarwal,
Senior Scientist,
Room 216, Gas Meteorology Section,
Environmental Sciences &
Bio Medical Meteorology Division,
CSIR-NPL, New Delhi-110012.

.. Petitioner

(Through Mr. A.K. Behera, Advocate)

Versus

1. Prof. Ashutosh Sharma
Through its Secretary,
Ministry of Science and Technology,
Government of India,
Technology Bhawan,
New Delhi-110016.

2. Dr. D.K. Aswal
Director,
CSIR-National Physical Laboratory,
Dr. K.S. Krishnan Marg,
New Delhi-110012.

3. Shri M.C. Meena
Controller of Administration,
CSIR-National Physical Laboratory,
Dr. K.S. Krishnan Marg,
New Delhi-110012. .. Respondents

(through Mr. R.K. Sharma, Advocate)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondents did not implement the judgment in the OA No.977/2018.



2. Today, it is represented that the respondents have opened the sealed cover maintained in respect of the applicant and have also promoted him to the next higher post of Principal Scientist. Though it is represented that the applicant is entitled for another promotion, that needs to be dealt with separately in accordance with the prescribed procedure.
3. The Contempt Petition is accordingly closed.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/sunil/jyoti/vb/